

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6517
ANSWERED ON:08.05.2000
INTRODUCTION OF LEGAL AID SCHEME IN NORTH EAST REGION
HOLKHOMANG HAOKIP

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Legal Aid Scheme for poor people has been introduced in North East Region particularly in Manipur;
- (b) if so, the details thereof and if not, the reasons therefore;
- (c) the details of achievements made by the Government in this regard during each of the last three years, State-wise; and
- (d) the effective measures being taken or proposed to be taken by the Government to create awareness among poor people to avail free legal aid assistance under the said scheme ?

Answer

MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RAM JETHMALANI)

(a) Yes Sir.

(b) & (c) The State-wise details and achievements made in this regard during the last three years, in the States of Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Sikkim and Tripura, is annexed. The information from Nagaland is being obtained and will be laid on the Table of the House.

(d) Nation-wide publicity campaign has been launched to make people aware of their legal rights and to create legal awareness among the poor people including the tribals. Permanent and continuous Lok Adalats at District levels are also being established throughout the country for providing quick and inexpensive justice at the doorsteps of the people.